

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

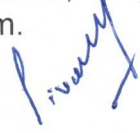
SUB: Nomination of the Principal District Judges-cum-Chairpersons and Secretaries of District Legal Services Authority of all the Districts, Judges of POCSO Courts and Juvenile Justice boards working in the State of Andhra Pradesh to participate in the State Level Consultation Programme on 'Safeguarding the Girl Child (Towards a Safer and Enabling Environment for her in India)' on 14.09.2025 at Thummalapalli Kalakshetram, Vijayawada - **Relief arrangements orders – Issued.**

READ: 1. Letter Roc.No.61/JJ Cell/2025, dated 04.09.2025 of the Registrar (Administration), High Court of Andhra Pradesh.
2. High Court's Proceedings Roc.No.727/2025-B.spl., dated 11.09.2025.

ORDER ROC.NO.727/2025-B.SPL. DATED:11.09.2025

In continuation of the High Court's Proceedings 2nd read above, the High Court made the following order:

Sri Peddinti Bhaskar Rao, I Additional District and Sessions Judge, Srikakulam, who is holding full additional charge of the post of the Judge, Special Court for trial of cases under the Protection of Children against Sexual Offences, Srikakulam, is nominated to participate in the State Level Consultation Programme on 'Safeguarding the Girl Child (Towards a Safer and Enabling Environment for her in India)', which is scheduled to be held on 14.09.2025 at Thummalapalli Kalakshetram, Vijayawada instead of Sri Ch.Vivek Anand Srinivas, Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.



REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

6. The Principal District Judge, Srikakulam.
7. The I Additional District and Sessions Judge, Srikakulam.
8. The District Treasury Officer, Srikakulam.